

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 112 OF 2016 &
IA NO. 264 OF 2016**

Dated: 25th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Gujarat Granito Manufacturer's AssociationAppellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors.Respondent (s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakie Jakharia
Mr. Ruth Elwin
Mr. Vikram Shah
Mr. A.K. Patel

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1
Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anusha Bardhan for R.2 & 3

ORDER

Admit. Issue notice on the appeal as well as on the I.A. No. 264 of 2016 (Appl. for stay). Ms. Suparna Srivastava takes notice on behalf of Respondent No.1 and Mr. M.G. Ramachandran takes notice on behalf of Respondent Nos. 2 & 3 and they seek four weeks time to file reply. They may file the same on or before 23.06.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 08.07.2016 after serving copy on the other side.

List the matter on **14.07.2016**.

(I. J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson